

has grown like that. I accept his suggestion and shall follow it in future.

SHRI LOBO PRABHU : No, no.

SHRI P. GOPALAN : The Minister has said that at this meeting views were exchanged on such aspects of the problem including the criteria for participation. He also stated that no agenda is proposed in the present criteria for participation in this conference. Recently some of the non-aligned countries like Algeria have called for a basic change in the very concept of non-alignment. . .

MR. SPEAKER : I am not going to permit regular introductions to supplementaries.

SHRI P. GOPALAN : Algeria has stated that the membership to this non-aligned group should be restricted to those countries which strictly follow a firm anti-imperialist and progressive policy, was this aspect of the problem or the criteria discussed in this meeting ?

SHRI DINESH SINGH : Algeria was not present in Colombo. This was a meeting of Asian countries. Algeria will be able to put forward her point of view at Dar-es-Salaam and we shall have an opportunity of discussing it if she wishes to bring about any changes. But I do not think the question arises at this stage. The criteria were fixed by the summit conference and it can be considered and altered only by the summit. This is a preparatory conference to arrange for the summit on the basis of the criteria already laid down.

SHRI P. VENKATASUBBIAH : Have our Government failed with regard to their creditability and *bona fides* about the non-aligned nature of our foreign policy in recent times, and this has also created a sort of doubt among some of our erstwhile friends, especially our neighbours, and they have now been helping Pakistan which is a fully aligned country to gain admission to this non-aligned conference ? If so, what steps do Government propose to take to dispel such doubts and to re-establish the *bona fides* of Government with regard to the genuine character of the non-aligned policy pursued before ?

SHRI DINESH SINGH : Much as the hon. Member may wish that there be any doubt on our non-aligned position

in the world, I am afraid the position is not correct. There is full recognition of our position as a non-aligned country and it has never been questioned except perhaps by some hon. Members in this House. Regarding the question of Pakistan's participation, I have already mentioned about it.

SHRI G. VISWANATHAN : In view of the fact that the one Asia Assembly at Manila was adjusted to suit the convenience of Mr. Dinesh Singh, our External Affairs Minister. I want to know whether he is going to attend the one Asia Assembly or the preparatory conference at Dar-es-Salaam. We are told that the E. A. Ministry has stated that the one Asia Assembly is more important than Dar-es-Salaam conference. I want to know whether he is going to attend it or not.

SHRI DINESH SINGH : I am surprised where the hon. Member gets all his information; I wish he shares it with me, outside the House also. . . (Interruptions) Because it is most fantastic to say that one Asia Conference time table was adjusted to suit my convenience. I was invited to it and a number of others were also invited. . . (Interruptions) The hon. Member should go by his own judgment and not by what is contained in some newspaper.

SHRI S. KANDAPPAN : I request him not to deny the compliment.

SHRI DINESH SINGH : Much as I would like to accept it, factually it is not correct. It has not been decided whether I should go to Dar-es-Salaam; I shall not be able to go to Manila.

Hydel Capacity of Jammu and Kashmir

*872. **SHRI RAGHUVIR SINGH SHASTRI :** Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether it is fact that a techno-economic survey conducted recently by the National Council of Applied Economic Research in Jammu and Kashmir has revealed that hydel capacity in that State is 3,590 megawatts, whereas the present power production is 15 megawatts only; and

(b) if so, the scheme drawn up to utilise the hydel capacity of the State ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD) : (a) and (b). A statement giving the requisite information is laid on the Table of the House.

Statement

(a) Yes, Sir.

(b) The following hydro-electric schemes are currently under implementation by the State Government :—

Name of Scheme	Installed capacity
	MW
Sumbal Hydro-electric Scheme	22
Chenani Hydro-electric Scheme	23
Lower Jhelum Hydro-electric Scheme	96

In addition, the Salal Hydro-electric Scheme with an initial installation of 270 MW has been taken up for implementation in the Central Sector.

The following hydro-electric schemes in the Chenab Valley are being investigated by Central Water and Power Commission at present :—

Name of Scheme	Ultimate potential at 60% Load Factor
Ikhale .	243
Bhandalkot	262
Bursar .	208
Swalkot . . .	410
Kistwar . . .	400

The programme of development of these schemes will be considered after the investigations are completed and the feasibility of the schemes established. Investigation of other potential sites in Jammu and Kashmir is proposed to be taken up after the investigations of the above-named schemes are completed.

श्री रघुवीर सिंह शास्त्री : अध्यक्ष महोदय, मंत्री महोदय ने जो विवरण सभा पटल पर रखा है उसमें उन्होंने ने तीन स्कीम स्टेट गवर्नमेंट की बतायी है कि इन पर काम चालू है। उनमें सब में बड़ी स्कीम लोवर जेलम हाइड्रो इलेक्ट्रिक स्कीम है। मैं मंत्री महोदय से पूछना चाहता हूँ कि जम्मू-कश्मीर की सब से बड़ी इलेक्ट्रिक स्कीम पर कब काम शुरू हुआ और कब तक पूरा होने की आशा है। और क्या मंत्री जी यह भी बतायेंगे कि कोई आफिशियल रिपोर्ट उन को ऐसी मिली है जिसमें बताया गया है कि इस काम में अधिक देर हो गयी, अन्धाधुन्ध प्लानिंग हुई है और बहुत सी कीमती मशीनें ऐसे ही बेकार पड़ी हुई हैं जिन से कोई काम नहीं लिया जा रहा है। इन शिकायतों के बारे में मंत्री जी का क्या कहना है ?

THE MINISTER OF IRRIGATION AND POWER (DR K. L. RAO) : This project as the hon. Member has said lies in the valley and we expect that to be completed by early part of Fourth plan.

श्री रघुवीर सिंह शास्त्री : मंत्री जी सवाल को बचा रहे हैं। मैंने पूछा है कि कब काम शुरू हुआ और कब खत्म होगा, और क्या ऐसी भी कोई आफिशियल रिपोर्ट मिली है जिसमें उस के सम्बन्ध में शिकायतें हैं ?

DR. K. L. RAO : There are no complaints; it was going on as per programme.

श्री रघुवीर सिंह शास्त्री : अध्यक्ष महोदय, मंत्री जी ने मेरे सवाल का अभी भी जवाब नहीं दिया। मैंने पूछा कि क्या यह ठीक है कि कुछ मशीनें कई साल से खरीदी हुई पड़ी हुई हैं जो कि काफ़ी कीमती हैं। उनसे काम भी लेना नहीं शुरू हुआ है ? मंत्री जी इन का जवाब क्यों नहीं देते।

DR. K. L. RAO : I mentioned that there were no complaints. On the other hand they want more machines and we are trying to get them.

श्री रघुबीर सिंह शास्त्री : मेरा दूसरा सवाल बाकी है ।

MR. SPEAKER : Do not talk as if he is put in the dock; it is just for eliciting information.

श्री रघुबीर सिंह शास्त्री : मैं ने पहले सवाल का स्पष्टीकरण पूछा था । दूसरा सवाल तो पूछना बाकी है ।

अध्यक्ष महोदय : ऐसा तो आप बारबार कह देंगे । इस तरह से काम नहीं चलेगा ।

श्री रघुबीर सिंह शास्त्री : मैं यह पूछना चाहता हूँ कि आप ने 5 स्कीमें ऐसी लिखी हैं जिन को सेन्ट्रल वाटर ऐंड पावर कमीशन इन्वेस्टीगेट कर रहा है । इन स्कीमों के सम्बन्ध में मंत्री जी से पूछना चाहता हूँ कि कब तक इन का इन्वेस्टीगेशन का काम खत्म हो जायगा और कब तक निर्माण कार्य शुरु होने की आशा आप रखते हैं ?

DR. K. L. RAO : These five projects are veritable mines of gold so far as hydel electric power is concerned. They are all very big projects and I cannot say at this stage when they will be taken up but it will be very good if some of these projects are taken up; they will benefit the northern region as a whole.

SHRI M. N. NAGHNOOR : From this question and answer, we find that there is enough hydel potential in our country and we also find that after three plans we have harnessed not even 10 to 20 per cent of the hydel potential that exists in our country. You are aware that large forest areas are being depleted because we have no fuel. Therefore, would it not be in the interests of the country to concentrate our efforts on the harnessing of the hydel potential in our country not only in Jammu and Kashmir but also in Mysore and in the eastern zone of our country ?

MR. SPEAKER : It is beyond the scope of this question.

SHRI M. N. NAGHNOOR : Even if we have lot of funds which will be made available with foreign collaboration and try to harness these...

MR. SPEAKER : I am sorry. You have gone much beyond the scope of the question. I am not allowing it. Shri Bharati.

श्री महाराज सिंह भारती : मंत्रीजी ने स्वीकार किया है कि जम्मू-कश्मीर में 36 लाख किलोवाट पन बिजली तैयार करने की शक्ति है । इस बात को ध्यान में रखते हुए कि आल इंडिया ग्रिड बनने जा रहा है और इस बात को ध्यान में रखते हुए कि यह 36 लाख किलोवाट शक्ति पीक पीरियड के लिये एक करोड़ किलोवाट का काम कर सकती है, और इस बात को ध्यान में रखते हुए कि झेलम और चिनाब नदियों पर पाकिस्तान और हिन्दुस्तान में हुई ट्रीटी के हिसाब से झेलम और चिनाब का पानी सिचाई के लिये पाकिस्तान को मिला है और हाइड्रल पावर हम ऐक्म-प्लायट कर सकते हैं...

अध्यक्ष महोदय : आप टर्नेलिबेंट न हों ।

श्री महाराज सिंह भारती : मैं जानना चाहता हूँ कि जब सिचाई के लिये पानी पाकिस्तान को मिला हुआ है और बिजली हम बना सकते हैं और 36 लाख किलोवाट की पोटेंशियलिटी है तो क्या सरकार पाकिस्तान से इस सम्बन्ध में समझौता करेगी, क्यों कि बिजली बनाने के लिये बांध बनाना पड़ेगा, और रेगुलेटेड पानी उन को मिलेगा ...

MR. SPEAKER : It is taking too long a time for a simple question. I am sorry I cannot allow it.

श्री महाराज सिंह भारती : यह हाइपोथेटिकल सवाल नहीं है । मैं कभी इर्रेलीबेंट नहीं बोलता हूँ । मेरा कहना है कि करोड़ों रु० का नुकसान हम को होगा । बांध हम बांधेंगे और पानी मिलेगा पाकिस्तान को ...

MR. SPEAKER : What is the relevancy of this ? Do not go beyond the scope of the question. I cannot allow a hypothetical question.

श्री महाराज सिंह भारती : रेगुलेटेड वाटर उन को मिलेगा इसलिए कौस्ट उन को भी भेयर करनी चाहिये ।

अध्यक्ष महोदय : आप ने जम्मू कश्मीर के पेन्डिंग प्रोजेक्ट के बारे में सवाल पूछा है। और आप कहां से कहां पहुंच गये हैं।

SHRI BALRAJ MADHOK : Sir, his question was relevant, because, when the dams will be put up, for increasing our hydel capacity, Pakistan also will gain by them because they will get regulated water supply. and therefore, he wants to know whether the Government would ask Pakistan to share the costs. What is wrong about it ?

MR. SPEAKER : I am sorry.

DR. K. L. RAO : Shall I answer the question ?

MR. SPEAKER : Yes; if you are prepared. But I am not going to consider the relevancy of the question; in case the Ministers are prepared to answer them.

DR. K. L. RAO : So far as the Indus treaty is concerned, affecting the power development, there is no difficulty. There is not necessity to approach Pakistan for this matter.

MR. SPEAKER : You are putting me in an awkward position. I have disallowed it and you are offering to answer the question. (Interruptions) Anyway, you may go on. I am not going to stop you.

DR. K. L. RAO : I was only trying to answer his question: he asked the question about power development in Jammu and Kashmir on the Chenab. I said it is not necessary to approach Pakistan in this matter.

MR. SPEAKER : He was asking about a common grid and sharing the cost.

SHRI MAHARAJ SINGH BHARATI : That was only the background to my question. I asked, when we are going to harness the waters of the Chenab, Pakistan will also benefit by regulated supply of water, and so, I wanted to know whether they cannot share the cost.

MR. SPEAKER : I have allowed the Minister to answer it and he has answered it. Next question.

SHRI HEM BARUA : Unfortunately you allow the Minister to defy the Chair.

MR. SPEAKER : I am so sorry. He is too good a minister to refuse anybody.

Repairs to Bhakra Canals

*874. **SHRI SHRI CHAND GOYAL :** Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether it is a fact that the Canals of the Bhakra project are in a hopeless state and badly need repairs;

(b) if so, the steps taken to repair the same; and

(c) the authority which is responsible for repairs ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDESHWAR PRASAD) : (a) No, Sir.

(b) Does not arise.

(c) The concerned State in whose territory the Canal or a particular portion hereof lies is responsible for it repairs except for the Nangal Hydel Channel which is being looked after by the Bhakra Management Board.

SHRI SHRI CHAND GOYAL : The minister has not tried to give complete information. I have been reading a lot in the papers that because of the bad state of repairs of the Bhakra canals, there has been lot of loss of water. It may be quite possible that recently these canals might have been repaired. Because there was some inter-state dispute no State was taking the responsibility effecting repairs. Therefore, there was loss of water. I want to know when these repairs have been effected and what was the amount of loss of water which the country suffered because of the canals being in a bad state of repairs ?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO) : Our reports are that these canals are in a good condition. It is not so easy to repair the Bhakra system, because we will have to interfere with power development with the irrigation system and so on. Therefore, one has to be very careful. Our reports indicate that there is not much damage. The only thing is that some lining gates disturbed sometimes. When the power position improves and when we are able to close these canals, then we will take up any repairs at that stage; not now.

SHRI SHRI CHAND GOYAL : Bhakra is considered to be the spinal cord of the economic structure of Punjab.